

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 13.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 90/15	TP 14/17	For Hearing	433	PPG Asian Paints Pvt. Ltd. Vs Metal Closures Pvt. Ltd.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

K C Sindarshan  
9945778664

Petitioner  
PPG Asian Paints

K C Sindarshan

**ORDER**

Counsel for petitioner is present. Notice sent to Respondent returned unserved with endorsement 'no such addressee is existing in the said address'. Counsel is directed to file correct address of the Respondents. He has filed 2 set of copies. He is further directed to comply with the relevant provisions of Rules framed under I & B code applicable to the case. He is further directed to comply the objection raised by the Registry of Hon'ble High Court, Karnataka. List it on 09/06/2017.

**Member (J)**

**Member (T)**

PTO

## **O R D E R**

Counsel for petitioner is present. He is directed to comply with the relevant provisions of Rules framed under I & B code applicable to the case. He is further directed to comply the objection raised by the Registry of Hon'ble High Court, Karnataka.

List it on 09/06/2017.



**Member (J)**



**Member (T)**